

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.05.2025

ORDER NO. 98 of 2025


Hon'ble President is pleased to partially modify the roster order no. 44 of 2025 for **CESTAT, Kolkata** from **05.05.2025** to **09.05.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.05.2025 to 09.05.2025	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 05.05.2025 to 06.05.2025	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Chamber Work
From 07.05.2025 to 09.05.2025		Single Member Bench matters

Note:

1. In the event of leave/tour of Mr. K. Anpazhakan, Hon'ble Member (Technical) during the above period, Mr. Rajeev Tandon, Hon'ble Member (Technical) will sit in the Division Bench.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar